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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 197/2022

**SHELLY KAPUR**

.....Appellant

Through: Ms.Shweta Kapoor, Ms. Aakriti  
Kaipia, Adv.  
Mrs. Kajal Chandra, Ms. Hatneimawi,  
Adv.

versus

**PROMIL KAPOOR & ANR.**

.....Respondent

Through: Mr. Sumit Nagpal, Ms.Aastha Sood,  
Adv. for R-1

**CORAM:**

**HON'BLE MR. JUSTICE DINESH KUMAR SHARMA**

**ORDER**

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**09.01.2025**

**CM APPLs. 76061-62/2024**

Learned counsel for the appellant seeks time to file the rejoinder.

Let rejoinder be filed within two weeks with an advance copy to the  
learned counsel for the appellant/non applicant.

List on 28.01.2025.

**DINESH KUMAR SHARMA, J**

**JANUARY 9, 2025**

*Pallavi/smg*